

**HIGH COURT OF SIKKIM
GANGTOK**

No. 13/Confdl/HCS.

Dated.: 04.04.2019

OFFICE ORDER

The Hon'ble High Court of Sikkim has been pleased to make the following transfer and posting of Judicial Officers in the cadre of Sikkim Superior Judicial Service and Sikkim Judicial Service.

Sl No.	Name of the Judicial Officer & Present posting	Place to be posted of the Judicial Officers
1.	Mrs. K.C. Barphungpa, Legal Remembrancer- cum-Law Secretary, Government of Sikkim, Gangtok.	District & Sessions Judge (West) at Gyalshing.
2.	Mr. Prajwal Khatiwada, District & Sessions Judge (North) at Mangan.	District & Sessions Judge (East) at Gangtok.
3.	Mr. Jagat Bahadur Rai, District & Sessions Judge (East) at Gangtok	Legal Remembrancer- cum-Law Secretary, Government of Sikkim, Gangtok.
4.	Ms. Jyoti Kharka, District & Sessions Judge (South) at Namchi.	Principal Secretary to the Hon'ble Chief Justice, High Court of Sikkim.
5.	Mr. Jiwan Kumar Kharka, District & Sessions Judge (West) at Gyalshing.	District & Sessions Judge (South) at Namchi.
6.	Mr. Sonam Palden Bhutia, District & Sessions Judge (Spl. Div.-II) at Gangtok.	District & Sessions Judge (North) at Mangan with additional charge of District & Sessions Judge (Spl. Div.-I) at Gangtok.
7.	Mrs. Samita Sharma, Director , Sikkim Judicial Academy	District & Sessions Judge (Spl. Div.-II) (additional charge)
8.	Mrs. Sonam Denka Wangdi, Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.	Additional Director, Sikkim Judicial Academy.
9.	Mr. Benoy Sharma, Chief Judicial Magistrate-cum- Civil Judge (Mangan) at North Sikkim.	Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok with additional charge of the court of Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
10.	Ms. Subarna Rai, Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing	Officer on Special Duty, High Court of Sikkim.

11.	Ms. Ranjeeta Pradhan, Civil Judge-cum- Judicial Magistrate (East) at Gangtok.	Civil Judge-cum-Judicial Magistrate (North) at Chungthang with additional charge of cases falling under jurisdiction of Court of Civil Judge-cum-Judicial Magistrate (East) at Gangtok.
12.	Ms. Bebika Chettri, Civil Judge-cum- Judicial Magistrate (Chungthang) at North Sikkim	Civil Judge-cum- Judicial Magistrate (East) at Gangtok with additional charge of the court of Civil Judge-cum- Judicial Magistrate at Rangpo and the court of civil Judge-cum- Judicial Magistrate at Rongli.
13.	Ms. Jwala D. Thapa, Civil Judge-cum- Judicial Magistrate (Soreng) at West Sikkim	Civil Judge-cum- Judicial Magistrate (South) at Namchi with additional charge of the Court of Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi and the Court of Civil Judge-cum- Judicial Magistrate (Yangang) at South Sikkim.
14.	Ms. Zamyang Choden Bhutia, Civil Judge-cum- Judicial Magistrate Gyalshing at West Sikkim	Civil Judge-cum- Judicial Magistrate Gyalshing at West Sikkim with additional charge of the Court of Chief Judicial Magistrate, West.
15.	Ms. Urvashi Pradhan, Civil Judge-cum- Judicial Magistrate (South) at Namchi.	Civil Judge-cum- Judicial Magistrate, Soreng at West Sikkim with additional charge of the Court of Civil Judge-cum- Judicial Magistrate, Jorethang, South Sikkim.
16	Mr. Jabyang Dorjee Sherpa, Civil Judge-cum- Judicial Magistrate (North) at Mangan).	Civil Judge-cum- Judicial Magistrate (North) at Mangan).

The above Judicial Officers shall join their respective place of posting on 01.05.2019.

They shall pronounce judgments/pass orders in all matters in which final arguments have been heard by them before joining the new place of posting.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No.: V (58) Confdl./HCS/265-303

Dated: 04.04.2019

Copy to:

1. Mrs. K.C. Barphungpa, Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
2. Mr. Prajwal Khatiwada, District & Sessions Judge (North) at Mangan
3. Mr. Jagat Bdr. Rai, District & Sessions Judge (East) at Gangtok.
4. Ms. Jyoti Kharka, District & Sessions Judge (South) at Namchi.
5. Mr. Suraj Chettri, Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
6. Mr. Jiwan Kumar Kharka, District & Sessions Judge (West) at Gyalshing.
7. Mr. Sonam Palden Bhutia, District & Sessions Judge (Spl. Div.-II) at Gangtok.
8. Mrs. Samita Sharma, Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.

9. Mrs. Sonam Denka Wangdi, Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
10. Mr. Benoy Sharma, Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
11. Ms. Subarna Rai, Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
12. Ms. Ranjeeta Pradhan, Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
13. Ms. Bebika Chettri, Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division North Sikkim.
14. Ms. Jwala D. Thapa, Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West Sikkim.
15. Ms. Zamyang Choden Bhutia, Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
16. Ms. Urvashi Pradhan, Civil Judge-cum- Judicial Magistrate (South) at Namchi.
17. Mr. Jabyang Dorjee Sherpa, Civil Judge-cum- Judicial Magistrate (North) at Mangan.
18. The Additional Chief Secretary, Honble the Governor of Sikkim Raj Bhawan, Gangtok.
19. The Advocate General, Government of Sikkim, Gangtok.
20. The Additional Advocate General, Government of Sikkim, Gangtok.
21. The Chief Secretary, Government of Sikkim, Gangtok.
22. The Additional Registrar-cum- PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
23. The Additional Registrar-cum- PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
24. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (West) at Gyalshing.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The President, Bar Association of Sikkim.
30. The General Secretary, Bar Association of Sikkim.
31. The President, Namchi Bar Association, South Sikkim.
32. The General Secretary, Namchi Bar Association, South Sikkim.
33. The Joint Secretary, Home Department for publication in the Government Gazette.
34. The Section In-charge, High Court of Sikkim, Gangtok.
35. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
36. Gurad file.
37. File.

N. E. Sherga
REGISTRAR GENERAL